

## TIC-20012/2/2021-IMPORTS-FSSAI (E-2475)

Food Safety and Standards Authority of India (A Statutory Authority established under Food Safety and Standards Act. 2006)

## (Trade and International Cooperation Division-TICD)

FDA Bhawan, Kotla Road, New Delhi- 110002



Dated, 10th January, 2023

## Order

Sub: Extension for compliance towards requirement of Health Certificate-reg

Food Safety and Standards Authority of India has issued an order dated 3<sup>rd</sup> August, 2022 and its subsequent clarification vide order dated 26<sup>th</sup> September, 2022 regarding the requirement of Health Certificate for import of Milk & Milk products, Fish & Fish products and Pork & Pork Products. Further, FSSAI vide order dated 27<sup>th</sup> October, 2022 issued order extending the requirement till 1<sup>st</sup> January, 2023. Since many trade partners are in process of adopting it, the date of implementation of said requirement shall be extended by two months and the order will now be effective from 1<sup>st</sup> March, 2023.

This issues with the approval of Competent Authority.

(Dr. Amit Sharma) **Director (TICD)** 

To,

- 1. All Authorized Officers- for compliance of above advisory
- 2. Additional Director General, Risk Management Division, Central Board of Excise and Customs (CBIC)
- 3. Joint Secretary, AHD, Department of Animal Husbandry and Dairying For Information
- 4. Director, Customs- for circulating to all officials of customs who has been nominated as Authorized Officers
- 5. Commissioner (Single Window), CBIC for circulating to all officials of customs who has been nominated as Authorized Officers